

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI  
COURT-III

Item No.-125  
IB-1770(ND)/2019

**IN THE MATTER OF:**

M/s. Pioneer Formwork Pvt. Ltd.

**Vs.**

M/s. B.L. Kashyap and Sons Ltd.

....OPERATIONAL CREDITOR

....CORPORATE DEBTOR

**SECTION**

U/s 9 IBC code 2016

Order delivered on 04.12.2020

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/OC :

For the Respondent/CD :

For the Intervener :

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**ORDER**

Matter called. No representation on behalf of the Operational Creditor. The Corporate Debtor is present. Matter stands adjourned for the presence of the Operational Creditor.

List the matter on 1<sup>st</sup> February, 2021.

- Sd -

(NARENDER KUMAR BHOLA)  
MEMBER (TECHNICAL)

- Sd -

(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)